BUSINESS ADVISORY COMMITTEE

(Sixteenth Lok Sabha)

FIFTY-SEVENTH REPORT

(Presented on **13.12.2018**)

The Business Advisory Committee held a sitting on Wednesday, the 12th December, 2018.

- 2. The Committee recommended the allocation of time to the following items of business as shown against each:-
 - (1) The DNA Technology (Use and Application) Regulation Bill, 2018.

 (Consideration and passing)

2 Hours

(2) The Protection of Human Rights (Amendment) Bill, 2018. (Consideration and passing)

1 Hour

(3) The Personal Laws (Amendment) Bill, 2018. *(Consideration and passing)*

1 Hour

(4) The Dam Safety Bill, 2018. (Consideration and passing) 3 Hours

(5) Discussion on Statutory Resolution seeking disapproval of the Muslim Women (Protection of Rights on Marriage) Ordinance, 2018 (7 of 2018) and Consideration and Passing of the Muslim Women (Protection of Rights on Marriage) Bill, 2018.

2 Hours

 (6) Discussion on Statutory Resolution seeking disapproval of the Indian Medical Council (Amendment) Ordinance, 2018
 (8 of 2018) and consideration and passing of the Indian Medical Council (Amendment) Bill, 2018.

1 Hour

(7) Discussion on Statutory Resolution seeking disapproval of the Companies (Amendment) Ordinance, 2018 (9 of 2018) and consideration and passing of the Companies (Amendment) Bill, 2018.

2 Hours

(8) Discussion and voting on Second Batch of Supplementary Demands for Grants for 2018-19 (including Railways) and introduction, consideration and passing of the related Appropriation Bill.

4 Hours

NEW DELHI; 12th December, 2018 Agrahayana 21, 1940 (Saka) [Sumitra Mahajan] Chairperson, Business Advisory Committee.